

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

It is hereby informed that the special D.B. sitting of the Honourable the Chief Justice and Hon'ble Mr. Justice Antony Dominic scheduled for 20-01-2017 (Friday) stands adjourned to 17-02-2017 and consequently the following cases stands adjourned to 17-02-2017 to be taken up before the above Division Bench.

W.P.(C) 25460/2016 (S)

WPC 5636/2016

with

WPC 22014/16

with

31861/2016

CM. Appl. 527/2016 in R.P. 1045/2016 in WA 1912/2016

WP(C) 9155/2007 (TFD)

with

WP(C) 22714/2016 (L)

with

WP(C) 22116/2016 (L)

with

WP(C) 16795/2016

with

WP(C) 18621/016

with

WP(C) 18622/2016

with
WP(C) 19542/2016
with
WP(C) 23211/2016
with
WP(C) 23272/2016
with
WP(C) 23290/2016
with
WP(C) 22219/2016
with
WP(C) 24042/2016
with
WP(C) 24051/2016
with
WP(C) 24731/2016
with
WP(C) 30135/2016
with
WP(C) 24992/2016
with
WP(C) 28063/2016

(By Order)

Jayasree N

Registrar (Judicial)
19-01-2017